

THE MINISTER OF FINANCE
(SHRI PRANAB MUKHERJEE): (a)
Yes, Sir.

(b) The Controller of Capital Issues gave approval to M/s. Lohia Machines Limited to issue 2,82,500 secured convertible debentures of Rs. 200 each for cash at par after all the tests in the guidelines have been met. Permission of the Government is not required for collection of deposits.

(c) As the company has not contravened any of the terms and conditions of the approval granted under Capital Issues (Control) Act for issue of debentures the question of investigation into activities of the company does not arise.

Delay in Payment of Fee to Surveyors of G.I.C.

4507. SHRI DEEN BANDHU VERMA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that payment of fee to the Surveyors is delayed by the General Insurance Corporation causing great difficulties;

(b) the number of Surveyors whose bills were pending in 1980, 1981 and 1982; and

(c) the reasons of delay and any proposal to streamline the working of the General Insurance Corporation?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (c). Fees to Surveyors are generally being paid as expeditiously as possible by the subsidiaries of the General Insurance Corporation of India. Cases of delays, if any, when brought to its notice, are also promptly attended to.

(b) Information is not readily available.

Utilisation of I.M.F. Loan for Projects in States

4508. PROF. NARADIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to state:

(a) whether the loan from the International Monetary Fund has been utilized for any projects in the States during the years 1981-82 and 1982-83;

(b) if so, the details of the projects, State-wise including the estimated cost of the projects and the likely dates of completion, in each case;

(c) if not, whether any projects in the States would also be given the allocations from this loan in 1983-84 onwards;

(d) if so, the names thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF FINANCE
(SHRI PRANAB MUKHERJEE): (a)
No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

(e) The extended arrangement with the IMF is intended to support medium-term structural adjustment and is not a project tied credit.

Development of Sea-Shores of Konkan and Orissa

4509. DR. KRUPASINDHU BHOI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Maharashtra has taken steps to develop the virgin sea-shores of Konkan and promote tourist facilities in the area;

(b) if so, the salient features thereof;

(c) the steps taken or proposed to be taken by other States, especially Orissa State to promote tourism; and

(d) the help provided by the Centre to the State Governments to promote